

LOK SABHA
UNSTARRED QUESTION NO. 1731
ANSWERED ON MONDAY, July 31, 2023/ Sravana 9, 1945 (SAKA)
INVESTORS EDUCATION AND PROTECTION FUND

QUESTION

1731. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has taken action for disbursement of unpaid/unclaimed amounts to the claimants from Investors Education and Protection Fund (IEPF);**
- (b) if so, the details of unclaimed funds which are with Government and the number of organizations for the last ten years having such unclaimed dividend; and**
- (c) the action taken/being taken by the Government for withdrawal of funds to refund to investors?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS. (RAO INDERJIT SINGH)

(a) & (c): Yes Sir. As per Section 124 and 125 of Companies Act, 2013, shares, unclaimed dividend, matured deposits, matured debentures, application money due for refund, or interest thereon, sale proceeds of fractional shares, redemption proceeds of preference shares etc, which remained unclaimed for a period of 7 years or more shall be transferred to IEPF Authority and the same can be subsequently claimed by the investors from the Authority by submitting an online application in Form IEPF-5 available on the website www.iepf.gov.in to the Authority.

(b): The unclaimed funds which are with the Government (under IEPF) for the last 10 years is given in Annexure-I. The number of companies with unclaimed dividend as available from filing under 5INV/IEPF2 as per MCA-21 for the last 10 years is given in Annexure-II.

ANNEXURE-I

ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1731 FOR 31.07.2023

Details of unclaimed fund pending with Investors Education and Protection Fund (IEPF) for the last 10 years

Year	Unclaimed fund pending with the IEPF (Rs. In crore)
2013-14	883.31
2014-15	1,144.87
2015-16	1,368.29
2016-17	1,673.20
2017-18	2,016.72
2018-19	2,423.19
2019-20	4,310.36
2020-21	4,816.03
2021-22	5,262.25
2022-23*	5,714.51

***Unaudited provisional figure**

ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1731 FOR 31.07.2023**Number of companies which have filed eform 5 INV and/or Form No. 2 identifying unclaimed dividend for last 10 years**

Year	Number of Companies
2013-14*	239
2014-15*	315
2015-16*	305
2016-17#	380
2017-18\$	1718
2018-19\$	122
2019-20\$	1795
2020-21\$	1753
2021-22\$	1768
2022-23\$	1763

*** According to filing of eform 5 INV on MCA 21. The eform 5 INV was notified through G.S.R 352(E) on 10th May 2012.**

According to filing of eform 5 INV and Form No. IEPF-2 on MCA 21. The form No. IEPF-2 was notified through G.S.R 854(E) on 5th September 2016.

\$ According to filing of Form No. IEPF-2 on MCA 21.
